

HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION

THE 19.05.2017

No. 10/11 A: Hon'ble the Chief Justice has been pleased to appoint Sri Ambuj Nath, Registrar (Vigilance), High Court of Jharkhand, Ranchi as Registrar General, High Court of Jharkhand, Ranchi with immediate effect.

By order of the Court,  
Sd/-(Anil Kumar Choudhary)  
Registrar General

Memo. No. \_\_\_\_\_/Apptt. \_\_\_ dated Ranchi the

Copy forwarded to the Central Project Co-ordinator, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in e-Gazette.

Sd/-(Anil Kumar Choudhary)  
Registrar General

Memo. No. 2162 \_\_\_\_\_/Apptt. \_\_\_ dated Ranchi the 19.05.17

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasha, Government of Jharkhand, Ranchi / the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / The Accountant General (A & E), Jharkhand, Ranchi / the Registrar (Administration)I/c / the Registrar (Vigilance) / the Registrar (Establishment) / the Central Project Co-ordinator, e-Courts Project / All the Joint Registrars (Judicial & Non-Judicial) / All the Deputy Registrars / All the Assistant Registrars (Judicial & Non-Judicial) / PPS I/c to Hon'ble the Chief Justice / I/c CPC ..... High Court of Jharkhand, Ranchi/ and Treasury Officer, Doranda Treasury, Doranda, Ranchi and the Officer concerned for information and needful.

  
19/05/2017  
Registrar General

**HIGH COURT OF JHARKHAND, RANCHI**

**NOTIFICATION**

**THE 19.5.2017**

No. 102/A: Hon'ble the Chief Justice has been pleased to appoint Sri Rajesh Kumar Vaish, Principal District & Sessions Judge, Jamtara as Registrar (Administration), High Court of Jharkhand, Ranchi with immediate effect.

By order of the Court,

**Sd/-(Anil Kumar Choudhary)**

Registrar General

Memo. No. \_\_\_\_\_/Apptt. \_\_\_dated Ranchi the

Copy forwarded to the Central Project Co-ordinator, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in e-Gazette.

**Sd/-(Anil Kumar Choudhary)**

Registrar General

Memo. No. 2164 /Apptt. \_\_\_dated Ranchi the 19.5.17

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasha, Government of Jharkhand, Ranchi / the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / The Accountant General (A & E), Jharkhand, Ranchi / the Registrar (Administration)I/c / the Registrar (Vigilance) / the Registrar (Establishment) / the Central Project Co-ordinator, e-Courts Project / All the Joint Registrars (Judicial & Non-Judicial) / All the Deputy Registrars / All the Assistant Registrars (Judicial & Non-Judicial) / PPS I/c to Hon'ble the Chief Justice / I/c CPC ..... High Court of Jharkhand, Ranchi/ and Treasury Officer, Doranda Treasury, Doranda, Ranchi and the Officer concerned for information and needful.

  
19/05/2017  
Registrar General

HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION

THE 19.05.2017

No./03/A: Hon'ble the Chief Justice has been pleased to appoint Sri Basant Kumar Goswami, Chairman, Commercial taxes Tribunal, Ranchi as Registrar (Establishment), High Court of Jharkhand, Ranchi with immediate effect.

By order of the Court,

Sd/-(Anil Kumar Choudhary)

Registrar General

Memo. No. \_\_\_\_\_/Apptt. \_\_\_dated Ranchi the

Copy forwarded to the Central Project Co-ordinator, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in e-Gazette.

Sd/-(Anil Kumar Choudhary)

Registrar General

Memo. No. 2166 /Apptt. \_\_\_dated Ranchi the 19.5.17

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasha, Government of Jharkhand, Ranchi / the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / The Accountant General (A & E), Jharkhand, Ranchi / the Registrar (Administration)I/c / the Registrar (Vigilance) / the Registrar (Establishment) / the Central Project Co-ordinator, e-Courts Project / All the Joint Registrars (Judicial & Non-Judicial) / All the Deputy Registrars / All the Assistant Registrars (Judicial & Non-Judicial) / PPS I/c to Hon'ble the Chief Justice / I/c CPC ..... High Court of Jharkhand, Ranchi/ and Treasury Officer, Doranda Treasury, Doranda, Ranchi and the Officer concerned for information and needful.

  
19/05/2017  
Registrar General

HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION

THE 19.05.2017

No. 104 / A: Hon'ble the Chief Justice has been pleased to appoint Sri Deepak Nath Tiwari, Registrar (Establishment), High Court of Jharkhand, Ranchi as Registrar (Vigilance), High Court of Jharkhand, Ranchi with immediate effect.

By order of the Court,

Sd/-(Anil Kumar Choudhary)

Registrar General

Memo. No. \_\_\_\_\_ /Apptt. \_\_\_ dated Ranchi the

Copy forwarded to the Central Project Co-ordinator, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in e-Gazette.

Sd/-(Anil Kumar Choudhary)

Registrar General

Memo. No. 2168 \_\_\_\_\_ /Apptt. \_\_\_ dated Ranchi the 19.05.17

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasha, Government of Jharkhand, Ranchi / the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / The Accountant General (A & E), Jharkhand, Ranchi / the Registrar (Administration)I/c / the Registrar (Vigilance) / the Registrar (Establishment) / the Central Project Co-ordinator, e-Courts Project / All the Joint Registrars (Judicial & Non-Judicial) / All the Deputy Registrars / All the Assistant Registrars (Judicial & Non-Judicial) / PPS I/c to Hon'ble the Chief Justice / I/c CPC ..... High Court of Jharkhand, Ranchi/ and Treasury Officer, Doranda Treasury, Doranda, Ranchi and the Officer concerned for information and needful.

19/05/2017  
Registrar General

**HIGH COURT OF JHARKHAND, RANCHI**

**NOTIFICATION**

**THE 19.5.2017**

No. /05/A: Hon'ble the Chief Justice has been pleased to appoint Sri Nalin Kumar, Sr. Faculty Member, Judicial Academy Jharkhand, Ranchi as Central Project Co-ordinator, e-Courts Project, High Court of Jharkhand, Ranchi with immediate effect.

By order of the Court,  
**Sd/-(Anil Kumar Choudhary)**  
Registrar General

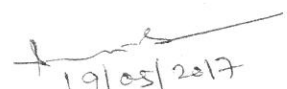
Memo. No. \_\_\_\_\_/Apptt. \_\_\_ dated Ranchi the

Copy forwarded to the Central Project Co-ordinator, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in e-Gazette.

**Sd/-(Anil Kumar Choudhary)**  
Registrar General

Memo. No. 2170 /Apptt. \_\_\_ dated Ranchi the 19.05.17

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasha, Government of Jharkhand, Ranchi / the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / The Accountant General (A & E), Jharkhand, Ranchi / the Registrar (Administration)I/c / the Registrar (Vigilance) / the Registrar (Establishment) / the Central Project Co-ordinator, e-Courts Project / All the Joint Registrars (Judicial & Non-Judicial) / All the Deputy Registrars / All the Assistant Registrars (Judicial & Non-Judicial) / PPS I/c to Hon'ble the Chief Justice / I/c CPC ..... High Court of Jharkhand, Ranchi/ and Treasury Officer, Doranda Treasury, Doranda, Ranchi and the Officer concerned for information and needful.

  
19/05/2017  
Registrar General

**HIGH COURT OF JHARKHAND, RANCHI**

**NOTIFICATION**

**THE 19.5.2017**

No. 106/A: Hon'ble the Chief Justice has been pleased to appoint Sri Anil Kumar Mishra No. I, District & Additional Sessions Judge, Saraikela as Joint Registrar (Judicial), High Court of Jharkhand, Ranchi with immediate effect.

By order of the Court,

**Sd/-(Anil Kumar Choudhary)**

Registrar General

Memo. No. \_\_\_\_\_/Apptt. \_\_\_ dated Ranchi the


Copy forwarded to the Central Project Co-ordinator, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in e-Gazette.

**Sd/-(Anil Kumar Choudhary)**

Registrar General

Memo. No. 2192 /Apptt. \_\_\_ dated Ranchi the 19.05.17

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasha, Government of Jharkhand, Ranchi / the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / The Accountant General (A & E), Jharkhand, Ranchi / the Registrar (Administration)I/c / the Registrar (Vigilance) / the Registrar (Establishment) / the Central Project Co-ordinator, e-Courts Project / All the Joint Registrars (Judicial & Non-Judicial) / All the Deputy Registrars / All the Assistant Registrars (Judicial & Non-Judicial) / PPS I/c to Hon'ble the Chief Justice / I/c CPC ..... High Court of Jharkhand, Ranchi/ and Treasury Officer, Doranda Treasury, Doranda, Ranchi and the Officer concerned for information and needful.

  
Registrar General

HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION

THE 19.5.2017

No. 1071A: Hon'ble the Chief Justice has been pleased to relieve Sri Nikesh Kumar Sinha Central Project Co-ordinator, e-Courts Project, High Court of Jharkhand, Ranchi from the post of Central Project Co-ordinator with immediate effect awaiting his further posting.

By order of the Court,

**Sd/-(Anil Kumar Choudhary)**

Registrar General

Memo. No. \_\_\_\_\_ /Apptt. \_\_\_ dated Ranchi the

Copy forwarded to the Central Project Co-ordinator, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in e-Gazette.

**Sd/-(Anil Kumar Choudhary)**

Registrar General

Memo. No. 2194 /Apptt. \_\_\_ dated Ranchi the 19.5.17

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasha, Government of Jharkhand, Ranchi / the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / The Accountant General (A & E), Jharkhand, Ranchi / the Registrar (Administration)I/c / the Registrar (Vigilance) / the Registrar (Establishment) / the Central Project Co-ordinator, e-Courts Project / All the Joint Registrars (Judicial & Non-Judicial) / All the Deputy Registrars / All the Assistant Registrars (Judicial & Non-Judicial) / PPS I/c to Hon'ble the Chief Justice / I/c CPC ..... High Court of Jharkhand, Ranchi/ and Treasury Officer, Doranda Treasury, Doranda, Ranchi and the Officer concerned for information and needful.

  
19/05/2017  
Registrar General